

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516

IB-739/ND/2021

IA/6287/2022, IA/5189/2022

IN THE MATTER OF:

Siemens Financial Services Pvt. Ltd.

.....Applicant

Vs.

Varun Jajoo

.....Respondent

SECTION

U/s 95 IBC CIRP

Order delivered on 01.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Asav Rajan, Ms. Charu Trivedi, Advs.

For the Respondent : Mr. Kapil Khan, Adv.

For the RP : Mr. Babu Lal Gurjar, RP with Mr. Samar Vijay Singh,
Mr. Azeem A Dost, Mr. Prashant Sharma Advs.

ORDER

Due to paucity of time, the matter is listed on **05.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**